NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/22/2016

NAME OF THE PETITIONER(S)

: Anand P. Fredrick

NAME OF THE RESPONDENT(S)

: Coromandel Indag Products India Limited and Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

D. B. Dhaneneray -D. Manimara

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Rs, Rui Rs

R3

Col ges 83,302

<u>ORDER</u>

Counsel for petitioner present. Counsel for R1, R3, R4 & R5 and counsel for R2 are present. Both the counsel prayed time for making submissions. Time extended at request. Put up on 22.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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